

structure are being considered by ICFRE with a view to improving the quality and coverage of its forestry research activities.

Pending cases of Societies with Arbitration

6155. SHRI SUDHIR GIRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of parties to the disputes relating to Cooperative Group Housing Societies referred to arbitration by the Registrar of Cooperative Group Housing Societies, Delhi; and

(b) the cases that are pending with the arbitrators before 1986?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M.ARUNACHALAM): (a) Under Section 60/61 of Delhi Co-operative Societies Act, 1972 disputes relating to various matters of cooperative societies can be raised by members against other members, by members against the society, by societies against the members and by one society against another society etc. On an average about 2,000 such arbitration cases are received/disposed per year by the office of the Registrar of Coop. societies. However, no separate record is maintained regarding the names of the parties in these large number of arbitration cases.

(b) As reported by the Registrar of Coop. societies, no case, which was received for arbitration before 1986, is pending.

Working Women Hostels In Tamil Nadu.

6156. DR. K.S.SOUNDARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) amount sanctioned by the Govern-

ment for the construction of Working Women's Hostels in Tamil Nadu;

(b) number of working women's hostels proposed to be constructed during 1991-92 in Tamil Nadu; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE) : (a) An amount of Rs. 32.22 lakhs was released to the grantee institutions in Tamil Nadu towards construction of Hostel Buildings for working Women during the year 1990-91. 60 Hostels to provide Accommodation to 3038 working women in Tamil Nadu, have been sanctioned so far.

(b) and (c). State/Union Territory-wise location of projects is not made under the Scheme and projects are considered for sanction on receipt of applications from eligible organisations through the concerned State Governments.

[*Translation*]

Faculty Members of Delhi University's Chemistry Department

6157. SHRI RAM VILAS PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the faculty members of Delhi University's Department of Chemistry, who have not published even a single research paper since 1983;

(b) the number of re-employed Professors in Delhi University who have not published any article during the past decade; and